

[*Translation*]**Export of Garment**

6482 SHRI SANTOSH KUMAR GANGWAR Will the Minister of TEXTILES be pleased to state

(a) whether grant is given to the garment exporters

(b) if so whether the grants sanctioned for 1989-90 has been released to the garment exporters of Uttar Pradesh and

(c) if not the reasons therefor?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) MDA grant is released to AEPC for approved export promotion activities and not directly to garment exporters

(b) During 1989 90 three exporters from Uttar Pradesh participated in the MDA approved events

(c) Does not arise

**Import of Edible Oils**

6483 SHRI RAJVEER SINGH Will the Minister of FOOD AND CIVIL SUPPLIES be

pleased to state

(a) whether Government had suffered a loss in a transaction involving import of edible oils during 1989,

(b) if so, the pricing policy laid down in this regard,

(c) whether this has resulted in profiteering as the prices of imported edible oils were fixed low at the first instance and later on it was sold to consumers at much higher rates and

(d) if so, the details in this regard

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA) (a) No, Sir

(b) The issue price of imported edible oils supplied under PDS is revised from time to time keeping in view derived prices of edible oils based on support prices for oilseeds, prices of imported eligible oils in the international market, availability of foreign exchange, customs duty and other related factors

(c) and (d) No, Sir The details of issue price to State Govts and the ceiling on retail prices to consumers is as follows The table would show that no profiteering is involved

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	<i>For oil supplies in bulk</i>	<i>For oil supplied in 15 kg tns</i>
Central Issue Price	Rs 13 150/- PMT	Rs 14,500
Maximum ceiling prices Recommended to States/ UTs for retail sale	Rs 15 40/- Kg	Rs 16 60/- Kg

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